

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2417-2418/2023

SUSHIL KUMAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

([in view of order dated 14.11.2022, org. records have been received]

IA No. 100225/2021 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 2419/2023 (II)

(IA No. 37631/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 14-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. K. L. Janjani, AOR
Mr. Anil Kumar Pandey, Adv.
Mr. Kailash J.Kashyap, Adv.
Mr. Sunil Kumar Srivastava, Adv.

Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let original records be produced within three weeks. Soft copies thereof be made available to the learned counsel for the parties.

List after four weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR